

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/3875/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Arunima Deka,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the th 26 August, 2021.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/21/1194 dtd. 25.08.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, **from the evening of 26.08.2021 till the evening of 27.08.2021.**

The Addl. District & Sessions Judge, FTC, Kokrajhar and his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/3871/A, dated 26.8.2021

Copy to:-

1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

